

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:205

ANSWERED ON:25.07.2005

AGREEMENT BETWEEN INDIA AND ROMANIA IN TOURISM SECTOR

Saradgi Shri Iqbal Ahmed

Will the Minister of TOURISM be pleased to state:

(a) whether India and Romania have signed a Memorandum of Understanding(MoU) to smoothen visa procedures and also to strengthen tourism and travel relation between the two countries;

(b) if so, the sailent features of the agreement; and

(c) the extent to which the relations between the countries have improved and tourist traffic increased?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SMT RENUKA CHOWDHURY)

(a), (b) & (c): India has signed a bilateral agreement with Romania on 2nd June, 1994 to encourage cooperation in the field of tourism. It provides to promote and develop tourist exchanges, encourage technical assistance in the field of tourism and hotel industry, exchange of promotional material and information on tourism resources. The agreement was signed on mutually agreed terms beneficial to both the countries. It has helped in promoting interactions in the tourism sector and could provide the necessary fillip to the growth of tourist traffic between the two countries in the long run.